

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9605/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

(IA No.124731/2017-CONDONATION OF DELAY IN FILING and IA
No.124734/2017-EXEMPTION FROM FILING O.T.)

Date : 06-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps for service of respondent Nos.1 to 4 alongwith fresh and complete addresses of respondent Nos.1 to 3 within two weeks. Notice thereafter be issued. Dasti is requested, permitted in addition.

List again on 5.7.2018.

KAPIL MEHTA
Registrar
6.4.2018

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